## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/102/(IB)/2018

NAME OF THE PETITIONER(S) : GANDHI AUTMATIONS PVT LTD

NAME OF THE RESPONDENT(S) : NATURE FRESH COLD STORAGE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on 01.03.2018 at 10.30 A.M.

> -5d-(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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